

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/588(KB)2020
IA(I.B.C)/350(KB)2024, IA(I.B.C)/60(KB)2023,
IA(I.B.C)/25(KB)2023, IA(I.B.C)/261(KB)2023,
IA(I.B.C)/61(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	EXPORT-IMPORT BANK OF INDIA VS EASTERN SILK INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Abhishek Anand, Adv.] For the Erstwhile RP/Monitoring Professional
Mr. Karan Kohli, Adv.]
Ms. Jasleen Singh Sandha, Adv.]

Ms. Vanita K. R.] For the Additional Commissioner of Customs

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of Additional Commissioner of Customs undertakes to file a power before the next date of hearing.
3. **IA(I.B.C)/350(KB)2024:**
 - a. Status report in compliance of the plan has been filed by way of this IA.
 - b. This application has been filed by the Resolution Professional to place on record the Progress Report, which is placed at page nos. 1 to 9 of the application. This application is supported by an affidavit which is placed at page nos. 10 to 12 of the application. The Progress Report is taken on record, and, accordingly this application is **disposed of**.
4. List the matter for further consideration on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**